

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 25.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/307/2021, IA (IBC)/308/2021 in CP(IB) No.506/7/HDB/2019
NAME OF THE COMPANY	M.S.M. Energy Ltd
NAME OF THE PETITIONER(S)	Acquint Engineers & Infrastructure Pvt Ltd
NAME OF THE RESPONDENT(S)	M.S.M. Energy Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/307/2021

Present: Ld. Counsel Ms. GVL Meghana for the Applicant.

Ld. Proxy Counsel Mr. Satish for the Respondent.

Applicant is directed to file amended cause title by the next date of hearing.

Matter is adjourned to 19.06.2024.

IA (IBC)/308/2021

Present: Ld. Counsel Ms. GVL Meghana for the Applicant.

None appeared for the Respondent.

Applicant is directed to file amended cause title by the next date of hearing.

Matter is adjourned to 19.06.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)